

Name of Corporate Debtor : SU Toll Road Pvt Ltd

Annexure 9  
Date of Commencement of CIRP : 18 August 2025

List of Creditors as on 18 December 2025  
List of other Creditors (Other than Financial Creditors and Operational Creditors)

Sl.No.	Name of creditor	Date of receipt	Details of claim received		Details of claim Admitted			Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
			Amount claimed	Amount of claim admitted	Amount covered by security interest	Amount covered by Guarantee	Whether related party?					
1	NHAI	02-Sep-25	3,79,61,91,114	-	No	No	No	3,72,43,38,562	-	7,18,52,552	-	Under Adjudication
<b>Total</b>			<b>3,79,61,91,114</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>3,72,43,38,562</b>	<b>-</b>	<b>7,18,52,552</b>	<b>-</b>	

Note: The status of claims presented is updated as of 18th December 2025. Claims are admitted basis supporting documents provided by claimants and information available with the management of the Corporate Debtor.

**For SU Toll Road Private Limited**

  
S. Rajendran  
Resolution Professional  
Regn. No. IBB/IIP-002/IP-N00098/2017-2018/10241